

Securities Appellate Tribunal  
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
Coram - Presiding Officer//Members  
CIVIL CAUSE LIST OF DATE :20/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M**

**1 PRONOUNCEMENT-COURTCODE-DELIVERYJUDGMENT-AT 11.05 A.M.**

**DETAILS WILL BE PROVIDED IN THE SUPPLEMENTARY CAUSELIST**

**497-ADM-COURTCODE-SOLIDCARDBIDERECOVERY-AT 11.10A.M.**

2 Misc. Application 968/2021 DILIP S. SHAH-Delay Vs. SEBI  
(Main Matter Number :SEBI Appeal/0000557/2021)

Corporate Attorneys

SEBI Appeal 557/2021 DILIP S. SHAH Vs. SEBI

Corporate Attorneys

Sub Matter : Misc. Application/0000968/2021  
Sub Matter : Misc. Application/0001117/2021

Misc. Application 1117/2021 Dilip S. Shah Vs. SEBI

Corporate Attorneys

(Main Matter Number :SEBI Appeal/0000557/2021)

**532-ADMISSION-COURTCODE-RECOVERY- AT 11.15 A.M.**

3 SEBI Appeal 590/2021 RAJESH SAVADIA Vs. SEBI

JAYANTILAL

Mr.Vikas Advocate

Bengani,

Sub Matter : Misc. Application/0001116/2021

Misc. Application 1116/2021 RAJESH SAVADIA-DELAY Vs. SEBI

Mr.Vikas Advocate

Bengani,

(Main Matter Number :SEBI Appeal/0000590/2021)

**91- ADMISSION-COURTCODE-CLAIMREJECTED-AT 11.20A.M.**

4 SEBI Appeal 599/2021 BIMAL KIRIT MISTRY Vs. NSEIL

Sahebrao Buktare, Advocate

Wamanrao

Sub Matter : Misc. Application/0001125/2021

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1125/2021	BIMAL KIRIT MISTRY Vs. NSEIL	Sahebrao Wamanrao Buktare, Advocate
(Main Matter Number :SEBI Appeal/0000599/2021)				

**143-ADMDISPOSAL- COURTCODE-DARKCOLO. AT 11.25 A.M.**

5	SEBI Appeal	183/2019	GKN Securities and Ors. Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Parinam Law Associates Mustafa Doctor,Sr. Adv. i/b The Law Point
	Misc. Application	234/2019	Ravi Varanasi Vs. SEBI	Manilal Kher Ambalal and Co
(Main Matter Number :SEBI Appeal/0000324/2019)				
	Misc. Application	235/2019	NAGENDRA KUMAR Vs. SEBI	Manilal Kher Ambalal and Co
(Main Matter Number :SEBI Appeal/0000325/2019)				
A/W	SEBI Appeal	323/2019	Deviprasad Singh Vs. SEBI	P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor, Sr.Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000233/2019		
A/W	SEBI Appeal	324/2019	Mr. Ravi Varanasi Vs. SEBI	P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000234/2019		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	325/2019	Mr. Nagendra Kumar Vs. SEBI	P.N.Modi,Sr. Adv. i/b Manilal Kher Ambalal and Co Mustafa Doctor,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000235/2019		
A/W	SEBI Appeal	326/2019	Way2wealth Brokers Private Limited Vs. SEBI	Janak Dwarkadas,Sr. Adv.i/bCyrilAmarchandMa ngaldas Mustafa Doctor,Sr. Adv. i/b The Law Point
A/W	SEBI Appeal	327/2019	M. R. Shashibhushan Vs. SEBI	JanakDwarkadas,Sr.Adv-i/b -CyrilAmarchandMagaldas Mr. Mustafa Doctor, Senior Advocate- i/b The LP
A/W	SEBI Appeal	334/2019	National Stock Exchange of India Limited Vs. SEBI	Somasekhar Sundaresan,Adv. i/b AZB and Partners Rafique Dada,Sr. Adv. i/b The Law Point
A/W	SEBI Appeal	337/2019	Chitra Ramakrishna Vs. SEBI	Prashant Pratap,Sr.Adv. i/b S. Priya Mr. Anubhav Ghosh, Advocate-i/b The Law Point
	Misc. Application	233/2019	DEVIPRASAD SINGH Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000323/2019)				

**145-ADMDISPOSAL-COURTCODE-DARKCOLO**

6	SEBI Appeal	332/2019	Ravi Narain Vs. SEBI	Mr. P. N.Modi, Sr. Advocate-i/b-MK Shri RafiqueDada,Sr.Adv.-i/b-T heLawPoint
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	335/2019	National Stock Exchange of India Ltd. Vs. SEBI	Mr. Darius Khabata, Sr. Advocate-i/bAZB and Partners Mr. Rafique Dada, Sr. Advocate-i/b The Law Point
A/W	SEBI Appeal	338/2019	Chitra Ramakrishna Vs. SEBI	Piyash Raheja, Advocate-i/b- S. Priya, Advocate Mr. Anubhav Ghosh, Advocate-i/b the Law Point
A/W	SEBI Appeal	166/2021	National Stock Exchange of India Limited Vs. SEBI	Mr. Darius Khambata, Senior Advocate Mr. Rafique Dada, Senior Advocate
Sub Matter :		Misc. Application/0000178/2021		
A/W	SEBI Appeal	167/2021	Ravi Narain Vs. SEBI	Mr. P.N. Modi, Senior Advocate Mr. Rafique Dada, Senior Advocate
A/W	SEBI Appeal	168/2021	Ms. Chitra Ramakrishna Vs. SEBI	Mr. Piyush Raheja, Advocate Mr. Rafique Dada, Senior Advocate
A/W	SEBI Appeal	369/2021	OPG Securities Pvt. Ltd. and Ors. Vs. SEBI	Mr. Ravichandra Hegde, Advocate Mr. Mustafa Doctor, Senior Advocate
<b><u>147-ADMDISPOSAL-COURTCODE-DARKCOLO</u></b>				
7	SEBI Appeal	328/2019	Suprehat Lala Vs. SEBI	Mr. Janak Dwarkadas, Sr. Adv v-ib-Joby Mathew Associates Mr. Anubhav Ghosh, Advocate-i/b the Law Point

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A/W	SEBI Appeal	329/2019	Infotech Financials Pvt. Ltd. and Others Vs. SEBI	Mr. Janak Dwarkadas, Sr. Adv v-i/b-Zerick Dastoor  Mr. Anubhav Ghosh, Advocate-i/b the Law Point
A/W	SEBI Appeal	330/2019	Ajay Shah Vs. SEBI	Mr. Shyam Mehta, Sr. Advocate-i/b-Zerick Dastoor Mr. Anubhav Ghosh, Advocate-i/b the Law Point
<b><u>213-DISPOSAL-COURTCODE-MPSREQUIREMENT-AT-11.30 AM</u></b>				
8	Misc. Application	432/2019	Shree Kumar Bangur Vs. SEBI	Shardul Amarchand Mangaldas and Co. MDP and Partners
(Main Matter Number :SEBI Appeal/0000358/2019)				
	SEBI Appeal	358/2019	Shree Kumar Bangur Vs. SEBI	Shardul Amarchand Mangaldas and Co MDP and Partners
Sub Matter : Misc. Application/0000432/2019				
A/W	SEBI Appeal	394/2019	Taparia Tools Ltd. and Others Vs. SEBI	Parinam Law Asso.
Sub Matter : Misc. Application/0000093/2020				
A/W	SEBI Appeal	435/2019	Virendra Bangur Vs. SEBI	Shardul Amarchand Mangald as MDP and Partners
A/W	SEBI Appeal	436/2019	Saurabh Bangur Vs. SEBI	Shardul Amarchand Mangald as MDP and Partners
	Misc. Application	93/2020	Suresh S. Kabra - Intervenar Vs. Taparia Tools Ltd. and Ors. And SEBI	Suresh S. Kabra - Intervenar MDP and Partners
(Main Matter Number :SEBI Appeal/0000394/2019)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	218/2021	Jaya Krishna Taparia Vs. SEBI	Mr. Kunal Kataria, Advocate MDP and Partners
<b><u>106ADMDISPOSAL-COURTCODE-SETTLEMENTOFFUNDS-11.40AM</u></b>				
9	SEBI Appeal	521/2019	Arihant Capital Markets Ltd. Vs. SEBI	Ashok Kumar Singh, Advocate Mihir Mody,Adv. i/b K.Ashar and Co.
<b><u>152-DISPOSAL-COURTCODE-CIRCULARTRADESPFUTP-AT11.50</u></b>				
10	SEBI Appeal	119/2020	Shripal Shares and Securities and Anr. Vs. SEBI	Mr. Aditya Bhansali, Advocate  Mr. Mustafa Doctor, Senior Advocate
A/W	SEBI Appeal	120/2020	Deendayal Bohra Vs. SEBI	Mr. Aditya Bhansali, Advocat Mr. Mustafa Doctor, Senior Advocate
A/W	SEBI Appeal	121/2020	Namdeo H More Vs. SEBI	Mr. Pulkit Sharma, Advocate Mr. Mustafa Doctor, Senior Advocate
A/W	SEBI Appeal	122/2020	Kishore Bhikaji Giri Vs. SEBI	Mr. Pulkit Sharma, Advocate Mr. Mustafa Doctor, Senior Advocate
A/W	SEBI Appeal	123/2020 ( /0000 )	Kishorilal Amrutlal Bissa Vs. SEBI	Mr. Aditya Bhansali, Advocate Mr. Mustafa Doctor, Senior Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	124/2020	Chiranjilal Jayaram Vyas Vs. SEBI	Mr. Aditya Bhansali, Advocate Mr. Mustafa Doctor, Senior Advocate

**359-DISPOSAL-COURTCODE-FRONTRUNTRADES-11.55 P.M.**

11	SEBI Appeal	301/2020	IKAB Securities and Investments Ltd. Vs. SEBI	Ms. Noelle Ann Park, Advocate  ELP
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**165-ADMDISPOSAL-COURTCODE-SCORESPFUTP-AT12NOON**

12	SEBI Appeal	71/2021	Krishna Kumar Periwal Vs. SEBI	Mr. Pulkit Sharma, Advocate Mr. Chirag Bhavsar, Advocate
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**159-ADMDISPOSAL-COURTCODE-MPFLODR-1210P.M.**

13	SEBI Appeal	133/2021	MPF Systems Ltd. And Others Vs. SEBI	Mr. Pulkit Sharma, Advocate Mr. Mustafa Doctor, Senior Advocate
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Sub Matter : Misc. Application/0000455/2021

Misc. Application	455/2021	MPF Systems Ltd. and Ors. Vs. SEBI	Mr. Pulkit Sharma, Advocate Vidhii Partners
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(Main Matter Number :SEBI Appeal/0000133/2021)

**241-ADMDISPOSAL-COURTCODE-UPSIKLG-AT12.20P.M.**

14	SEBI Appeal	323/2021	MR.N. RAVICHANDRAN Vs. SEBI	Mr.P R RAMESH, Advocate
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Sub Matter(Disposed) : Misc. Application/0000368/2021  
 Sub Matter(Disposed) : Misc. Application/0000369/2021  
 Sub Matter(Disposed) : Misc. Application/0000370/2021  
 Sub Matter : Misc. Application/0000946/2021

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	324/2021	MR. PRAVEEN MOHNOT Vs. SEBI	Mr.P R Ramesh, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000439/2021		
	Sub Matter(Disposed) :	Misc. Application/0000440/2021		
	Sub Matter(Disposed) :	Misc. Application/0000441/2021		
A/W	SEBI Appeal	325/2021	MRS. ANITA RAVICHANDRAN Vs. SEBI	Mr. P R RAMESH, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000525/2021		
	Sub Matter(Disposed) :	Misc. Application/0000527/2021		
A/W	SEBI Appeal	326/2021	MRS. PRIYANKA SINGHVI Vs. SEBI	Mr.P R Ramesh, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000542/2021		
	Sub Matter(Disposed) :	Misc. Application/0000543/2021		
	Sub Matter(Disposed) :	Misc. Application/0000544/2021		
A/W	SEBI Appeal	414/2021	Mr. N. Ravichandran Vs. SEBI	Mr. P. R. Ramesh, Advocate K. ASHAR AND CO.
	Sub Matter(Disposed) :	Misc. Application/0000685/2021		
	Sub Matter(Disposed) :	Misc. Application/0000686/2021		
	Sub Matter(Disposed) :	Misc. Application/0000687/2021		
A/W	SEBI Appeal	415/2021	Mrs. Anita Ravichandran Vs. SEBI	
	Sub Matter(Disposed) :	Misc. Application/0000688/2021		
	Sub Matter(Disposed) :	Misc. Application/0000689/2021		
	Sub Matter(Disposed) :	Misc. Application/0000690/2021		
A/W	SEBI Appeal	416/2021	Mr. Praveen Mohnot Vs. SEBI	Mr. P. R. Ramesh, Advocate K. ASHAR AND CO.
	Sub Matter(Disposed) :	Misc. Application/0000724/2021		
	Sub Matter(Disposed) :	Misc. Application/0000725/2021		
	Sub Matter(Disposed) :	Misc. Application/0000726/2021		



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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W 65	SEBI Appeal	417/2021	Mrs. Priyanka Singhvi Vs. SEBI	Mr. P. R. Ramesh, Advocate K. ASHAR AND CO.
	Sub Matter(Disposed) :	Misc. Application/0000727/2021		
	Sub Matter(Disposed) :	Misc. Application/0000728/2021		
	Sub Matter(Disposed) :	Misc. Application/0000729/2021		
	Misc. Application	946/2021	Mr. N. Ravichandran, ANITA RAVICHANDRAN- URGENCY APPLICATION Vs. SEBI	P. R. RAMESH,ADVOCATE
(Main Matter Number :SEBI Appeal/0000323/2021)				

**402ADMDISPOSAL-COURTCODE-INSIDERINDIABULLS-12.25PM**

15	SEBI Appeal	476/2021	INDIABULLS VENTURES LTD.and ANR. Vs. SEBI	PARINAM LAW ASSOCIATES
	Misc. Application	843/2021	Indiabulls Venture Ltd.and Anr Vs. SEBI	Parinam Law Associats

**93-PART HEARD-COURTCODE-TBTIP-AT 12.30 P.M**

16	SEBI APPEAL	184/2019 ( /0000 )	OPG Securities Private Limited and Ors. Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Parinam Law Associates  Mustafa Doctor,Sr. Adv. i/b The Law Point
	Sub Matter :	Misc. Application/0000777/2021		
	Misc. Application	250/2019	A. KUMAR - INTERVENER Vs. RAVI NARAIN VS SEBI	Nithyaesh Natrajan, Adv -i/b Adv Saloni Sulakhe,
(Main Matter Number :SEBI Appeal/0000331/2019)				

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	Misc. Application	257/2019	A. KUMAR - INTERVENER Vs. NSEIL VS SEBI	Nithyaesh Natrajan-Adv-i/b Adv Saloni Sulakhe
(Main Matter Number :SEBI Appeal/0000333/2019)				
	Misc. Application	298/2019	A. KUMAR- INTERVENER Vs. CHITRA RAMAKRISHNA VS SEBI	Nithyaesh Natrajan, ADV- i/b Adv Saloni Sulakhe
(Main Matter Number :SEBI Appeal/0000336/2019)				
<b>A/W</b>	SEBI Appeal	331/2019	Ravi Narain Vs. SEBI	P. N. Modi, Sr. Adv i/b MKA Rafique Dada,Sr.Adv.i/b The Law Point
Sub Matter :		Misc. Application/0000250/2019		
<b>A/W</b>	SEBI Appeal	333/2019	National Stock Exchange of India Ltd. Vs. SEBI	D. J. Khambatta, Sr. Adv i/b AZB and Partners  Rafique Dada, Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000257/2019		
<b>A/W</b>	SEBI Appeal	336/2019 ( /0000 )	Chitra Ramakrishna Vs. SEBI	Prashant Pratap,Sr.Adv. i/b S. Priya Rafique Dada,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000298/2019		
<b>A/W</b>	SEBI Appeal	433/2019	Mr. A. Kumar Vs. SEBI	Saloni Sulakhe, Advocate  Rafique Dada,Sr. Adv. i/b The Law Point
	Misc. Application	777/2021	OPG SECURITIES PVT LTD. Vs. SEBI	PARINAM LAW ASSOCIATES LAW POINT
(Main Matter Number :SEBI Appeal/0000184/2019)				